POST OFFER ADVERTISEMENT TO THE EQUITY SHAREHOLDERS OF
JALAN CEMENT WORKS LIMITED ("JCWL" OR THE "TARGET COMPANY")

(Registered Office: 81, N. S. Road, 2nd Floor, Room No. 202, Kolkata- 700 001)

Open Offer for acquisition of 29,12,661 (Twenty Nine Lacs Twelve Thousand Six Hundred Sixty One) fully paid-up equity shares of Rs. 10/- each of JCWL by Mr. Nimish Arora, Mrs. Namrata Arora and Sindhwani Metal Engineering Private Limited **("SMEPL")** (**hereinafter collectively referred to as the "Acquirers").**

This Post Offer Advertisement is being issued by VC Corporate Advisors Private Limited, the Manager to the Offer, on behalf of the Acquirers in connection with the Open Offer made by the Acquirers, in compliance with regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("**SEBI (SAST) Regulations**"). The Detailed Public Statement ("**DPS**") pursuant to the Public Announcement ("**PA**") made by the Acquirers has appeared in The Financial Express (English Daily) all editions, Jansatta (Hindi Daily) all editions and Kalantar (Bengali Daily) on 07.01.2014.

1. Name of the Target Company : **Jalan Cement Works Limited**
2. Name of the Acquirers and ~~Persons Acting in Concert (PAC)~~ : **Mr. Nimish Arora, Mrs. Namrata Arora and Sindhwani Metal Engineering Private Limited**
3. Name of Manager to the Offer : **VC Corporate Advisors Private Limited**
4. Name of Registrar to the Offer : **Maheshwari Datamatics Private Limited**
5. Offer details
   a) Date of Opening of the Offer : Wednesday, October 15, 2014
   b) Date of Closing of the Offer : Thursday, October 30, 2014
6. Date of Payment of Consideration : Not Applicable
7. Details of the Acquisition :

Sr. No.	PARTICULARS	Proposed in the Offer Document		Actual	
7.1.	Offer Price	Rs. 31/- per equity share		Rs. 31/- per equity share	
7.2.	Aggregate number of shares tendered	29,12,661		Nil	
7.3.	Aggregate number of shares accepted	29,12,661		Nil	
7.4.	Size of the Offer (Number of shares multiplied by Offer price per share)	Rs. 9,02,92,491/-		Not Applicable	
7.5.	Shareholding of the Acquirers and PACs before Share Purchase Agreement (SPA) /Public Announcement (No. & %)	5,40,150 (4.82%)		5,40,150 (4.82%)	
7.6.	Shares Acquired indirectly by way of SPA ● Number ● % of Fully Diluted Equity Share Capital	54,10,200 (48.29%)		54,10,200 (48.29%)	
7.7.	Shares Acquired by way of Open Offer ● Number ● % of Fully Diluted Equity Share Capital	29,12,661 (26.00%)		Nil (0.00 %)	
7.8.	Shares acquired after Detailed Public Statement ● Number of shares acquired ● Price of the shares acquired ● % of the shares acquired	Not Applicable		Not Applicable	
7.9.	Post Offer shareholding of Acquirers ● Number ● % of Fully Diluted Equity Share Capital	88,63,011 (79.11%)		59,50,350 (53.11%)	
7.10.	Pre and Post Offer shareholding of Public Shareholders	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	● Number ● % of Fully Diluted Equity Share Capital	52,52,190 (46.90%)	23,39,529 (20.89%)	52,52,190 (46.90%)	52,52,190 (46.90%)

8. The Acquirers, including the Board of Directors SMEPL, accept full responsibility jointly and severally for the information contained in this Post Offer Advertisement and also for the fulfilment of their obligations as laid down in the SEBI (SAST) Regulations.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, The Calcutta Stock Exchange Limited and U.P. Stock Exchange Limited and at the registered office of the Target Company.
10. Capitalized terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated 29.09.2014.

Issued by Manager to the Offer on behalf of the Acquirers:

VC CORPORATE ADVISORS PRIVATE LIMITED
SEBI REGN NO : INM000011096
(Contact Person: Ms. Urvi Belani)
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Suite No. 2C, Kolkata - 700 013
Tel No.:- (033) 2225 3940
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Email : mail@vccorporate.com

Place: Kolkata

Date: 06.11.2014